

NATIONAL COMPANY LAW TRIBUNAL SINGLE BENCH **CHENNAI**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, HELD ON 02/11/2017 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL

APPLICATION NUMBER

PETITION NUMBER

: CP/614/ (IB)/2017

NAME OF THE PETITIONER(S)

: VISHNU SUDHA TEXTILES

NAME OF THE RESPONDENT(S)

: SREE SHIVAMUKUMDHAA MILLS PVT LTD

UNDER SECTION

: 9 RULE 6

S.No. NAME (IN CAPITAL)

DESIGNATION

SIGNATURE

REPRESENTATION BY WHOM

1. 12. S. SOUTHOR MARYOND ? Ros operational Coredition Alubar my.

ORDER

Counsel for petitioner present. He is directed to send a private notice to the respondent alongwith a copy of the petition for their appearance and for making submissions and file proof of the same by way of an affidavit by the next date of hearing. Put up on 08.11.2017 at 10.30 A.M.

- Sel -

K Anantha Padmanabha Swamy Member (Judicial)

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